

[Translation]

Bombay Mail

6848. SHRI SHAILENDRA MAHTO : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a demand for an additional bogie in Bombay Mail from Hazaribagh Road Station (Saria) in Bihar;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) and (c). Do not arise.

[English]

Technology Mission on Oil Seeds

6849. SHRI RAMESH CHENNITHALA : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of oil seeds brought under the Technology Mission on Oilseeds;

(b) whether Oil palm and Coconut have also been brought under the mission; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Groundnut, rapeseed, mustard, soyabean, sunflower, sesame, castor, safflower, linseed and niger.

(b) and (c). Oil palm was brought under the Technology Mission in December '90. As Coconut Board is already in existence for promoting coconut cultivation, it was not considered necessary to bring under TMOP.

Encroached Forest Land

6850. SHRI SHANKERSINH VAGHELA :
SHRI RAMASHRAY PRASAD SINGH :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the total forest land, in hectares regularised by the Government so far, State-wise;

(b) the conditions stipulated therefore;

(c) whether in some States the farmers engaged in farming on forest land for years together have been asked to vacate such land under the Forest (Conservation) Act, 1980;

(d) if so, the number of farmers who have been issued notices for evacuation of land, State-wise; and

(e) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) to (e). So far formal approval under the Forest (Conservation) Act, 1980 for regularisation of encroachment taken place over forest land has been accorded in respect of proposals received from Madhya Pradesh for 1.03 lakhs ha., for Andaman and Nicobar Islands 1,367 ha., for Kerala 28,588,159 ha. and for Gujarat for 10,900,47 ha. These proposals have been approved subject to certain conditions which *interalia* include carrying out of compensatory afforestation by the respective State Governments. Detailed guidelines have been issued by the Ministry for consideration of the proposals regarding regularisation of encroachments taken place over forest land. As per these guidelines encroachments taken place over forest land prior to 25.10.1980 can be considered for regularisation subject to fulfilment of certain criteria; in no case encroachments which have taken place after 24.10.1980 should be regularised. Immediate action should be taken to evict these encroachers. The State/UT Governments may, however, provide economic benefits to such persons through associating them collectively in afforestation activities.

Staff Strength

6851. SHRI GEORGE FERNANDES : Will the Minister of RAILWAYS be pleased to state :

(a) whether his ministry propose to cut 3% of the staff strength every year on the recommendations of various committees; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) and (b). No, Sir. There is no policy of 3% cut on staff strength every year. The requirement is however reviewed continuously on need based basis and adjustments made wherever required.

Allocations for Sports Activities

6852. SHRI TARA SINGH :
SHRI V. SREENIVASA PRASAD :
SHRI NURUL ISLAM :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the criteria adopted for allocation of sports funds for different States;

(b) whether the allocations made by the Government for sports activities in the country are inadequate;

(c) if so, whether any request has been received for increase in the allocations for sports activities; and

(d) reaction of the Government thereon?